

absolutely necessary for the work of mukthar”.

Mr. Deputy-Speaker: Will the hon. Member take some more time?

Shrimati Renu Chakravartty: Yes, Sir.

Mr. Deputy-Speaker: She may continue tomorrow.

We will now take up non-official business. There is a motion to be moved. Shri S. M. Banerjee.

Shri S. M. Banerjee: I beg to move:

“That this House agrees with the Forty-second Report....”

Shri A. K. Sen: May I only appeal to you to take up this particular clause, clause 13, today, because I shall not be here tomorrow?

Mr. Deputy-Speaker: There is no time now.

Shri A. K. Sen: Only one minute.

Shrimati Renu Chakravartty: It is a fundamental clause.

Shri S. M. Banerjee: You have such an able Deputy, he can reply.

Mr. Deputy-Speaker: Yes, Mr. Banerjee. You may move the motion.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
(FORTY-SECOND REPORT)

Shri S. M. Banerjee: I beg to move:

“That this House agrees with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd April, 1964.”

Mr. Deputy-Speaker: The question is:

“That this House agrees with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd April, 1964.”

The motion was adopted.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*
(Insertion of new Section 6A)
by Shri Prakash Vir Shastri.

श्री प्रकाशवीर शास्त्री (त्रिजनौर):
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व एक्ट, १९५१ में आगे संशोधन करने वाले बिल को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951.”

The motion was adopted.

श्री प्रकाशवीर शास्त्री : मैं बिल को पेश करता हूँ।

FIXATION OF RESPONSIBILITY (OF PERSONS IN AUTHORITY) BILL* by Shri Parashar

Shri Parashar (Shivpuri): I beg to move for leave to introduce a Bill to provide for fixation of individual responsibility of persons in authority with reference to national defence and development of the country.